

Delhi area is not quantifiable, regular checks to detect irregular travel are made to contain this unsocial practice.

(c) The measures taken to curb ticketless travel include surprise/magisterial checks from time to time, publicity campaigns through different media and deterrent penalties incorporated in the new Railways Act.

During 1990-91, about 10,000 persons were apprehended travelling without proper ticket in the suburban trains of Delhi area and railway dues of Rs. 3.24 lakhs were recovered from them.

Decision to Open Kendriya Vidyalayas

[English]

809. DR. LAXMINARAYAN PANDEYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a decision to open twenty Kendriya Vidyalayas in a year has been taken by the Government recently; and

(b) if so, the reasons therefor in the face of a great demand for opening atleast 200 Kendriya Vidyalayas per year?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir, but it has been decided to open 20 Kendriya Vidyalayas during 1991-92.

(b) Does not arise. However, the opening of new Kendriya Vidyalayas depends upon the suitability of the proposals from the prescribed user agencies, availability of Physical facilities and of financial resources.

Guidelines for Transfer in Kendriya Vidyalayas

810. DR. LAXMINARAYAN PANDEYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of guidelines laid down by the Board of Governors of Kendriya Vidyalaya Sangathan for transfer of Principals, Vice-Principals and teachers; and

(b) the action taken to implement the guidelines?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Transfers are generally effected as per the guidelines approved by the Board of Governors in August, 1990. A copy of the guidelines is given in the attach statement.

STATEMENT

Guidelines for transfer of teachers including Vice-Principals, Principals and above from the academic session 1990-91 as approved by the Board of Governors in its 54th meeting held on 22.08.90.

The Board of Governors in its meeting held on 22.8.1990 has approved the following guidelines of transfer of teachers including Vice-Principals, Principal and above. These will be effective from the academic year 1990-91.

1. The general policy will be not to transfer teachers including Principals frequently. The normal transfers will be affected only for organisational reasons or on request or on medical grounds.

2. There will be no fixed tenure after which it may be necessary to transfer a teacher/Vice-Principal/Principal/Education Officer/Assistant Commissioner (from next